# GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## RAJYA SABHA UNSTARRED QUESTION NO. 3101

TO BE ANSWERED ON THE 30<sup>TH</sup> MARCH, 2022/ CHAITRA 09, 1944 (SAKA)

**CROSS BORDER DRUG SMUGGLING** 

#### 3101. DR. SANTANU SEN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of drug smuggling attempts from Bangladesh through international border during last five years, year-wise;
- (b) the details of the variety and quantity of drugs seized by forces at the border during last five years, year-wise;
- (c) the number of smugglers who were arrested while crossing the international border during last five years;
- (d) whether Government has an agreement with Bangladesh to stop cross-border drug smuggling; and
- (e) if so, the details thereof?

### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NISITH PRAMANIK)

(a): The details of drug smuggling attempts from Bangladesh through international border during last five years are as under:

Year	2017	2018	2019	2020	2021	2022 (Upto Feb
						2022)
No. of attempts	03	02	01	04	05	01

(b): Details of variety and quantity of drugs seized by Border Security Force
(BSF) along Indo-Bangladesh Border during last five years are as under:

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(in Kg)

Year	2017	2018	2019	2020	2021	2022( Upto
Drug					2	Feb 2022)
Brown sugar	3.120	1.128	0.164	1.941	24.556	0.295
Charas	0	0	0	13.200	30.500	361.870
Cocaine	0	0	0	0	0.003	0
Ganja	12246.100	28930.132	12222.735	11630.689	19335.135	4341.205
Hemp	0	0	0	113.950	36.650	10.00
Heroin	4.006	2.915	1.215	2.622	10.944	0.762
Opium	18.180	9.520	14.190	6.290	7.217	0
Рорру	93.500	1220.00	0	0	29.00	0

(c): Details of smugglers arrested by BSF while crossing the Indo-Bangladesh Border during last five years are as under:

Year	2017	2018	2019	2020	2021	2022 ( Upto Feb 2022)
No. of smugglers arrested	48	92	66	105	162	25

- (d) & (e): Government of India has signed bilateral agreements with Government of Bangladesh as under:
- (i) Bilateral Agreement on combating international terrorism, organized crime and illicit drug trafficking signed on 11.01.2010.
- (ii) Bilateral Agreement on illicit trafficking in narcotic drugs and psychotropic substances and related matters signed on 21.03.2016.
- (iii) Coordinated Border Management Plan (CBMP) signed between Border Security Force and Border Guard Bangladesh on 30.07.2011 to deal with various cross border crimes including drug smuggling/trafficking.

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